

**GOVERNMENT OF PUNJAB**  
**DEPARTMENT OF WATER RESOURCES**

**NOTIFICATION**

The 17<sup>th</sup> April, 2023

No. G.S.R.37/Const./Art.309/2023,- In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make the following rules, regulating the recruitment and conditions of Service of the persons appointed to the Punjab Department of Water Resources (Technical Service) Subordinate Offices, Group 'B' Service, namely:-

**RULES**

**1. Short title, commencement and application,-** (1) These rules may be called the Punjab Department of Water Resources (Technical Service) Subordinate Offices, Group 'B' Rules, 2023.

(2) They shall come into force on and with effect from the date of their publication in the Official Gazette.

(3) They shall apply to the posts specified in Appendix 'A'

**2. Definitions,-** (1) In these rules, unless the context otherwise requires,-

(a) 'Administrative Secretary', wherever appearing in these rules, means the Special Chief Secretary or Additional Chief Secretary or Financial Commissioner or Principal Secretary or Secretary, whosoever is the administrative head of the Department;

(b) 'Appendix' means an Appendix appended to these rules;

(c) 'Chief Engineer' means the Chief Engineer of the Department of Water Resources, Punjab;

(d) 'Government' means the Government of the State of Punjab in the Department Water Resources; and

(e) 'Service' means the Punjab Department of Water Resources (Technical Service) Subordinate Offices, Group 'B' Service.

(2) The words and expressions used, but not defined in these rules, shall have the same meaning as respectively assigned to them in the Punjab Civil Service (General and Common Conditions of Service) Rules, 1994.

**3. Number and character of posts,-** The Service shall comprise the posts specified in Appendix 'A' :

Provided that nothing in these rules shall affect the inherent right of the Government to add to or reduce the number of such posts or to create new posts with different designations and scales of pay, whether permanently or temporarily.

**4. Appointing authority,-** Appointments to the Service shall be made by the Administrative Secretary.

**5. Pay of members of the Service,-** The members of the Service shall be entitled to such scales of pay, as may be authorized by the Department of Finance, from time to time. The scales of pay, at present, in force in respect of the members of the Service, are given in Appendix 'A'.

**6. Method of appointment, qualifications and experience,-** (1) All appointments to the Service shall be made in the manner specified in Appendix 'B' :

Provided that if no suitable candidate is available for appointment to the Service by promotion or by direct appointment, the appointment to the Service shall be made by transfer of a person holding an analogous post under the State Government or Government of India.

(2) No person shall be appointed to a post in the Service, unless he possesses the qualifications and experience as specified against that post in Appendix 'B':

Provided further that in case of appointment to the post of Zilladar by way of direct recruitment, or otherwise, the aspirant before being appointed, should have undergone special training for a period not less than four months or as specified by the Government from time to time:

Provided further also that in case of appointment to the post of Zilladar by way of promotion, such member of Service should have undergone special training for a period not less than four months or as specified by the Government from time to time. Till the completion of such training, the member of Service shall not be entitled to the annual increments. However, period of such training shall be reckoned towards the probation period of such appointee.

(3) Appointment to the Service by promotion shall be made on seniority-cum-merit basis and no person shall have any right to claim promotion on the basis of seniority alone.

**7. Departmental examination,-** Every member of the Service, unless he has already done so, will have to pass departmental examination within a period of three years from the date of his initial appointment in accordance with the syllabi and guidelines framed by the Government from time to time and to be conducted by the Government or any other authority empowered by the Government in this behalf in addition to fulfilment of the requisite qualifications and experience as specified in Appendix 'B'. However, until a member of Service passes the Departmental examination, he shall not be entitled to get annual increments and his probation period shall not be cleared.

**8. Discipline, punishment and appeal,-** (1) In the matters of discipline, punishment and appeal, the members of the Service shall be governed by the Punjab Civil Services (Punishment and Appeal) Rules, 1970, as amended from time to time.

(2) The authority empowered to impose penalties as specified in rule 5 of the Punjab Civil Services (Punishment and Appeal), Rules, 1970 and the appellate authority there under in respect of the member of Service against an order as specified in the Punjab Civil Services (Punishment and Appeal) Rules, 1970, shall be as per Appendix 'C'.

**9. Application of the Punjab Civil Services (General and Common Conditions of Service) Rules, 1994,-** (1) In respect of the matters, which are not specifically provided in these rules, the members of the Service shall be governed by the provisions of the Punjab Civil Services (General and Common Conditions of Service) Rules, 1994, as amended from time to time.

(2) The Punjab Civil Services (General and Common Conditions of Service) Rules, 1994, at present in force, are contained in Appendix 'D'.

**10. Assigning of additional duties or responsibilities,-** Notwithstanding anything contained in these rules, the Government or any other authority empowered in this behalf in addition to normal duties may assign the members of Service any kind of special duties or responsibilities to be specified from time to time in furtherance to enhance the efficiency of work.

**11. Repeal and Saving,-** The Punjab Public Works Department (Irrigation Branch), Zilladars' State Service, Class III, Rules, 1955 and the Punjab Irrigation Scientists (Class III) Service Rules, 2000, in so far as, these are applicable to the members of the Service are hereby repealed:

Provided that any order issued or any action taken under the rules so repealed, shall be deemed to have been issued or taken under the corresponding provisions of these rules.

**12. Interpretation,-** If any question arises as to the interpretation of these rules, the Government, in consultation with the Department of Personnel, shall decide the same.

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APPENDIX 'A'

(See rules 1 (3), 3 and 5)

Sr. No.	Designation of the post	Number of posts		Scale of the pay (in rupees)	Scale of the pay for the member of the Service recruited on or after 17 <sup>th</sup> July, 2020 as per the Seventh Central Pay Commission (in rupees)
		Permanent	Total		
1.	Senior Technical Assistant	13	13	38,500 (Level 11)	35400/- (Level 6)
2.	Zilladar	120	120	43,000 (Level 12)	35400/- (Level 6)
3.	Senior Educator Ground Water	3	3	43,000 (Level 12)	N.A.
4.	Educator Ground Water	3	3	38,100 (Level 10)	35400/- (Level 6)

APPENDIX 'B'  
(See rule 6)

Sr.No.	Designation of the post	Percentage for appointment by		Qualifications and experience for appointment by	
		Direct Appointment	Promotion	Direct Appointment	Promotion
1	2	3	4	5	6
1	Senior Technical Assistant	Ninety-five per cent	Five per cent	Should possess Master's Degree in Geology or Geophysics or Chemistry or Economics or Mathematics or Statistics from a recognized university or an institution.	From amongst the Laboratory Assistants working under the control of the Chief Engineer, who have an experience of working as such for a minimum period of three years.
2	Zilladar	Thirty per cent	Seventy per cent	(i) Should possess Bachelor's Degree from a recognized university or an institution and (ii) Possesses at least one hundred and twenty hours course with	From amongst the Head Revenue Clerks and Revenue Clerks working under the control of Chief Engineer who have passed Senior Secondary examination

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				<p>hands on experience in the use of Personal Computer or Information Technology in Office Productivity applications or Desktop Publishing applications from a Government recognized institution or a reputed institution, which is ISO 9001, certified.</p> <p style="text-align: center;">OR</p> <p>Possesses a Computer information Technology course equivalent to 'O' level certificate of National Institute of Electronics and Information</p>	<p>from a recognized board or an institution and who have an experience of working as such for a minimum period of three years, respectively:</p> <p>Provided that after promotion, the employee shall have to get three months training and pass requisite examination as per syllabi prescribed by the Government from time to time.</p>
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				Technology (NIELIT) of Government of India.	
3	Senior Educator Ground Water Recharging	-	Hundred per cent	-	From amongst the Educator Ground Water Recharging who have acquired the Bachelor's Degree in Arts or Commerce or Science (Medical or Non- Medical stream) and Bachelors of Education(B.Ed. ) from a recognized university or an institution and who have Ten years of experience in teaching line in the affairs of State of Punjab.
4	Educator Ground Water Recharging	Hundred per cent	-	(i) Should possess Bachelor's Degree in Arts	-

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				<p>or Commerce or Science (Medical or Non-Medical stream) from a recognized university or an institution; (ii) Should possesses the Bachelor's Degree in Education (B.Ed.) from a recognized university or an institution.</p>	
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Appendix 'C'

(See rule 8)

Sr. No.	Designation of the post	Nature of *Penalty/or @ Order	Authority empowered to impose penalty or pass order	Appellate authority
1	2	3	4	5
1	Senior Technical Assistant	Minor and Major penalties as envisaged in rule 5 of the Punjab Civil Services (Punishment and Appeal) Rules, 1970.	Administrative Secretary	Minister In Charge
2	Zilladar			
3	Senior Educator Ground Water			
4	Educator Ground Water			